12.49 hrs.

PUBLIC ACCOUNTS COMMITTEE NINETY-FOURTH AND NINENTY-SEVENTH REPORTS

श्री अटल बिहारी बाजपेबी (बलरामपुर) : मैं लोकलेखा समिति के निम्नलिखित प्रतिवेदन प्रस्तृत करता है---

- (1) विनियोग लेखे (रेलवे), 1966-67 भीर लेखापरीक्षा प्रतिवेदन (रेलवे) 1968 पर समिति के 60 वें प्रति-वेदन में की गई सिफ़ारिशों पर सर-कार द्वारा की गई कार्यवाही के बारे में 94वां प्रतिवेदन ।
- (2) इस्पात और भारी इंजीनियरी (इस्पात विभाग), स्वास्थ्य, परि-बार नियोजन, निर्माण, आवास तथा नगर विकास, खाद्य, कृषि, सामुदा-यिक विकास तथा सहकारिता (सहकारिता विभाग) तथा सिनाई ग्रीर विद्युत मंत्रालय से सम्बन्धित विनियोग लेखे (सिविल), 1966-67 और लेखापरीक्षा प्रतिवेदन (सिविल), 1968 पर समिति के 71वें प्रतिवेदन में की गई सिफारिशों पर सरकार द्वारा की गई कार्यबाही के बारे में 97वां प्रतिवेदन।

12.50 brs.

*DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 1969-70

MR. SPEAKER: The House will now take up discussion and voting on the Supplementary Demands for grants in respect of the Budget (General) for 1969-70. for which 1 hour is allotted.

DEMAND No. 5-DEFENCE SERVICES, Non-Effective

MR. SPEAKER: Motion Moved 1

"That a supplementary not exceeding Rs. 1,85,00,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Defence services, Non-effective'."

DEMAND No. 16-Union Excise Duties

MR. SPEAKER: Motion Moved:

"That a Supplementary sum exceeding Rs. 27,46,000 be gianted to the President to defray the chhrges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Union Excise duties'."

DEMAND NO. 19-AUDIT

MR. SPEAKER 1 Motion Moved :

"That a Supplementary sum not exceeding RS 20,00,000 be granted to the President to defray the charges which will come in course of payment during the year, ending the 31st day of March, 1970. in respect of 'Audit'."

DEMAND No. 20-CURRENCY AND COINAGE

MR. SPEAKER : Motion Moved :

"That a Supplementry sum not exceeding Rs. 35,00,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'currency and coinage'.''

DEMAND No. 21-MINT

MR. SPEAKER: Motion Moved:

"That a Supplementry sum not exceeding Rs. 4,48,000/- be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'mint'."

DEMAND No. 23 - Pensions And Other RETIRMENT BENEFITS

MR. SPEAKER: Motion Moved:

"That a Supplementary sum not exceeding Rs. 47,65,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Pensions and other Retirment benefits'."

^{*}moved with the recommendations of the President,